

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**CENTRAL ZONE BHOPAL (MP)**

IN THE MATTER OF  
ORIGINAL APPLICATION NO. 138/2024

**PRAJESH BISEN**

**...PETITIONER**

**//VERSUS//**

**CHIEF MUNICIPAL OFFICER, BALAGHAT & ORS.**

**...RESPONDENTS**

**INDEX**

<b>S.NO</b>	<b>PARTICULARS</b>	<b>ANNEXURE</b>	<b>PAGE NO</b>
1.	Action taken Report in lieu of the order dated 07.10.2025 on behalf of Answering Respondent No. 1 - Municipal Council Balaghat	-	02 - 05
2.	List of Documents		06

**DATE: 26.11.2025**

**PLACE: BHOPAL (MP)**



**ROHIT SHARMA**  
**COUNSEL FOR ANSWERING RESPONDENT**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**CENTRAL ZONE BHOPAL (MP)**

IN THE MATTER OF  
ORIGINAL APPLICATION NO. 138/2024

**PRAJESH BISEN**

**...PETITIONER**

**//VERSUS//**

**CHIEF MUNICIPAL OFFICER, BALAGHAT & ORS.**

**...RESPONDENTS**

**ACTION TAKEN REPORT IN LIEU OF THE ORDER DATED 07.10.2025**  
**ON BEHALF OF ANSWERING RESPONDENT NO. 1 - MUNICIPAL**  
**COUNCIL, BALAGHAT**

It is most humbly submitted on behalf of the Answering Respondent No. 1 - Municipal Council, Balaghat as under:

1. That the present Original Application has been filed by the Applicant raising the issue of non-compliance with the Solid Waste Management Rules, 2016.
2. That the Hon'ble Tribunal vide order dated 07.10.2025 directed the Answering Respondent No. 1 to ensure compliance with the Solid Waste Management Rules, 2016 and take remedial measures for disposal of legacy waste, and to file an action taken report within two months.
3. That, the Answering Respondent is a small Urban Local Body (ULB) serving a population of approximately

- 1,10,000, operating under severe financial constraints and lacking significant independent revenue sources. The ULB is entirely dependent on the Urban Administration and Development Department (UADD), Government of Madhya Pradesh, for funding and administrative approvals related to large-scale infrastructure projects such as Solid Waste Processing Units and Sewage Treatment Plants (STPs).
4. That, the first formal direction for preparation of a Detailed Project Report (DPR) for solid waste and liquid waste management was received from UADD on 06.12.2021, followed by appointment of a consultant who submitted a preliminary report on 08.09.2022.
  5. That, after due technical scrutiny and modifications, the final DPR was submitted to the Divisional Office, UADD, Jabalpur on 19.03.2025 and forwarded to UADD, Bhopal on 21.03.2025. Administrative and financial sanction for the project was granted on 10.06.2025.
  6. That, following the approval, the Answering Respondent initiated the tender process for the construction of the proposed Sewerage Treatment Plant (STP) under the Swachh Bharat Mission (Urban) 2.0 scheme. Accordingly, vide Letter dated 12.06.2025 and 20.06.2025, the consultant M/s ABR Architecture and Associates Pvt. Ltd., Raipur was directed to prepare and submit the tender documents.
  7. That, thereafter, the Directorate of Urban Administration and Development (UADD) issued the tender on 08.07.2025, bearing ID 2025\_UAD\_435347\_1, titled "Tender Document for Interception and Diversion Work for Tapping Nallah and Setup of Sewage Treatment Plant for Used Water Management for

Balaghat Town", with a total estimated cost of Rs. 30,82,13,000/-.

8. That, the above facts were placed on record before this Hon'ble Tribunal in the previous Action Taken Report. The present (second) Action Taken Report is being filed to apprise this Hon'ble Tribunal of further progress made subsequent to the filing of the earlier report.

**RECENT DEVELOPMENTS:**

9. That, in continuation of the above, under the Swachh Bharat Mission (Urban), a Utility Water Management Project (Sewage Treatment Plant - STP) amounting to Rs. 3637.00 lakh was administratively and technically sanctioned by the Directorate of Urban Administration and Development, Bhopal vide Letter dated 10.06.2025.
10. That pursuant to the said sanction, the Municipal Council, Balaghat invited online tenders for the construction of the STP vide Notice No. 2025\_UAD\_435347\_1 dated 07.07.2025, which was duly published in newspapers, and received six bids within the stipulated period. The tenders were technically evaluated by the Team Leader, PDMC South Zone Aarvee Stup (Letter No. 02739 dated 09.09.2025) and examined by the Executive Engineer, UADD, Jabalpur Division.
11. That upon evaluation, the lowest bid amounting to Rs. 27,73,92,006/- was received from M/s West India Construction Company, which was found to be in accordance with prescribed norms, and therefore, the Municipal Council, Balaghat has forwarded the proposal to the State Level Technical Committee (SLTC) for approval of the said lowest rate. Copy of

the letter dated 16.09.2025 is marked and annexed herewith as **Annexure R/1**.

12. That, subsequently, after due technical evaluation and recommendation by the appointed consultants and the Divisional Office, the proposal for approval of the lowest rate and award of work was examined and forwarded to the State Level Technical Committee (SLTC) through the Directorate, UADD, Jabalpur.
13. That, the State Level Technical Committee, after due consideration, vide its communication dated 17.09.2025, has approved the lowest tender rate amounting to Rs. 27,73.92 lakh (10% below the sanctioned cost) and finalized M/s West India Construction Company as the successful contractor for execution of the said STP project under Swachh Bharat Mission (Urban) 2.0. Copy of the letter dated 17.09.2025 is marked and annexed herewith as **Annexure R/2**.
14. That, pursuant to the approval granted by the State Level Technical Committee, Answering Respondent has issued the work order in favour of M/s West India Construction Company, and the execution of the Sewage Treatment Plant (STP) project has duly commenced at site. The construction activities are presently ongoing, and photographs depicting the current status of work at the project site are marked and annexed herewith as **Annexure R/3**.
15. That, the progress reflects continuous efforts and bona fide compliance by the Municipal Council, Balaghat in coordination with UADD, towards establishment of the STP as per the directions of this Hon'ble Tribunal and under the framework of SBM (U) 2.0.

16. That the instant Action Taken Report is supported by way of an Affidavit.

**PRAYER**

In view of the foregoing facts and circumstances, it is most respectfully prayed from this Hon'ble Tribunal that the Compliance Report of answering Respondent No. 1 - Municipal Council, Balaghat be taken on Record in the interest of justice and fair adjudication of the matter.

**DATE:** .11.2025

**PLACE:** ~~BHO~~OPAL (MP)



**ROHIT SHARMA**  
**COUNSEL FOR ANSWERING RESPONDENT**

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL,**  
**CENTRAL ZONE BHOPAL (MP)**

IN THE MATTER OF  
ORIGINAL APPLICATION NO. 138/2024

PRAJESH BISEN

...PETITIONER

//VERSUS//

CHIEF MUNICIPAL OFFICER, BALAGHAT & ORS.

...RESPONDENTS

**LIST OF DOCUMENTS**

S.NO.	PARTICULARS	ANNEXURE	PAGE NO
1.	Copy of the Letter dated 16.09.2025	R/1	08
2.	Copy of the Letter dated 17.09.2025	R/2	09
3.	Copy of the Photographs Showing Pictures	R/3	10 -11

DATE: 26. 11.2025

PLACE: BHOPAL (MP)



ROHIT SHARMA  
COUNSEL FOR ANSWERING RESPONDENT

# कार्यालय नगरपालिका परिषद बालाघाट

जिला बालाघाट (म.प्र.) पिन कोड-481001

Phone No. 07632-241377 E-mail cmobalaghat@mpurbun.gov.in

क्रमांक / /लोक निर्माण/50-2/2025/ 7706

बालाघाट दिनांक 16/09/25

प्रति,

कार्यपालन यंत्री  
नगरीय प्रशासन एवं विकास  
जबलपुर संभाग जबलपुर म.प्र.।

विषय- स्वच्छ भारत मिशन (शहरी) के अंतर्गत उपयोगिता जल प्रबंधन परियोजना (STP) निर्माण कार्य हेतु प्राप्त न्यूनतम दरों की स्वीकृति हेतु प्रकरण राज्य स्तरीय तकनीकी समिति में रखे जाने के संबंध में।

संदर्भ- आनलाईन निविदा सूचना क्रमांक 2025\_UAD\_435347\_1 दिनांक 07/07/2025 एवं PDMC का पत्र क्रमांक 02740 दिनांक 12/09/2025

उपरोक्त विषय एवं संदर्भ में लेख है कि स्वच्छ भारत मिशन (शहरी) के अंतर्गत उपयोगिता जल प्रबंधन परियोजना (STP) निर्माण कार्य लागत राशि रु. 3637.00 लाख की स्वीकृत है। योजनांतर्गत राशि रु. 3637.00 लाख की प्रशासकीय एवं तकनीकी स्वीकृति संचालनालय, नगरीय प्रशासन एवं विकास विभाग भोपाल के क्रमांक/शा-14/स्वा.भा.मि./2025/11777 दिनांक 10/06/2025 के द्वारा प्रदान की गई।

योजना अंतर्गत नगर पालिका परिषद बालाघाट द्वारा स्वच्छ भारत मिशन (शहरी) के अंतर्गत उपयोगिता जल प्रबंधन परियोजना (STP) निर्माण कार्य प्रथम निविदा आन लाईन आमंत्रण सूचना क्र. 2025\_UAD\_435347\_1 दिनांक 07/07/2025 जिसका प्रकाशन दैनिक समाचार पत्रों में कराया गया। निविदाएँ ऑन लाईन आमंत्रित की गई जिसमें निर्धारित समयावधि में स्वच्छ भारत मिशन (शहरी) के अंतर्गत उपयोगिता जल प्रबंधन परियोजना (STP) निर्माण कार्य में कुल 06 निविदा प्राप्त हुई। दैनिक समाचार पत्र के प्रकाशन की तिथि संलग्न है।

समयावधि में प्राप्त निविदा प्रपत्र का परीक्षण शासन द्वारा नियुक्त Team Leader. PDMC South Zone Aarvee Stup Letter NO. 02739 date 09/09/2025 Jabalpur से किया जाकर कार्यपालन यंत्री महोदय की अनुशंसा प्राप्त निविदा निकाय स्तर पर खोली गई। निविदाकार मेसर्स M/S WEST INDIA CONSTRUCTION COMPANY - 27,73,92,006=00 कम्प की प्राप्त हुई। प्राप्त निविदा दर की अनुशंसा निकाय निविदा समिति द्वारा की गई है।

अतः प्राप्त निविदा में नगर पालिका परिषद बालाघाट द्वारा की गई कार्यवाही नियमानुसार प्रतीत होती है। प्राप्त दर की स्वीकृति हेतु प्रकरण राज्य स्तरीय तकनीकी समिति में रखे जाने हेतु पत्र सादर प्रेषित है।

  
मुख्य नगरपालिका अधिकारी  
नगरपालिका परिषद बालाघाट  
जिला बालाघाट(म.प्र.)



# कार्यालय संयुक्त संचालक, नगरीय प्रशासन एवं विकास जबलपुर संभाग, जबलपुर

(ऑफिस कामप्लेक्स परिसर, आकाशवाणी टॉवर के पास, (उद्योग भवन के बाजू में) कटंगा, जबलपुर-482001, फोन नं. 0761-4036968, ई-मेल ddjabalpur@mpurban.gov.in / eejabalpur@mpurban.gov.in)

क्रमांक/या.प्र./2025/

जबलपुर, दिनांक : .....

प्रति,

अध्यक्ष, राज्य स्तरीय तकनीकी समिति  
प्रमुख अभियंता  
नगरीय प्रशासन एवं विकास  
म.प्र., भोपाल

विषय:- नगर पालिका परिषद बालाघाट हेतु स्वीकृत स्वच्छ भारत मिशन 2.0 अंतर्गत उपयोगित जल प्रबंधन कार्य की प्राप्त दरों के संबंध में।

संदर्भ:- नगर पालिका परिषद बालाघाट का पत्र क्र. 7706 दिनांक 16/09/2025

—000—

उपरोक्त विषय एवं निकाय से प्राप्त संदर्भित पत्र के अनुक्रम में निवेदन है कि नगर पालिका परिषद बालाघाट द्वारा स्वच्छ भारत मिशन 2.0 अंतर्गत उपयोगित जल प्रबंधन कार्य की कार्ययोजना की स्वीकृति पश्चात् निकाय द्वारा प्रथम निविदा टेण्डर आई.डी. क्र. 2025\_UAD\_435347\_1 Date 07-07-2025 से आमंत्रित की गई है। निर्धारित तिथि तक निविदा में मात्र 06 निविदाकारों द्वारा भाग लिया गया, जिसमें से 03 निविदाकारों द्वारा अर्हता पूर्ण नहीं करने के कारण आरवी (पीडीएमसी) द्वारा अमान्य करने की अनुशंसा की गई। शेष 03 निविदाकारों की बिड तकनीकी रूप से पात्र होने से वित्तीय बिड खोली गई।

निकाय से प्राप्त राज्य स्तरीय तकनीकी समिति का निर्धारित विवरण पत्रक व अन्य दस्तावेजों के अवलोकन के आधार पर न्यूनतम निविदा दर का विवरण निम्नानुसार है :-

कार्य का नाम	निविदा लागत (राशि रु. लाख में)	कुल प्राप्त निविदा (संख्या)	प्राप्त न्यूनतम निविदा दर	न्यूनतम निविदाकार का नाम
नगर पालिका परिषद बालाघाट में स्वच्छ भारत मिशन 2.0 अंतर्गत उपयोगित जल प्रबंधन कार्य	3082.13 लाख जी.एस.टी. छोड़कर	06	रु. 2773.92 लाख 10.00 प्रतिशत कम	M/s West India Construction Company

प्राप्त न्यूनतम दर राशि रु. 2773.92 लाख (10.00 प्रतिशत कम) के संबंध में शासन द्वारा नियुक्त पी.डी.एम.सी. से अभिमत चाहा गया, पी.डी.एम.सी. जबलपुर द्वारा प्राप्त दर प्रचलित बाजार दर मान से उचित होने की अनुशंसा की गई है तथा निकाय की निविदा समिति की बैठक दिनांक 12/09/2025 से प्राप्त निविदा दर की स्वीकृति की अनुशंसा की गई।

अतः प्राप्त दर की स्वीकृति की अनुशंसा सहित प्रकरण राज्य स्तरीय तकनीकी समिति में निर्णय हेतु प्रेषित है।

संलग्न :- उपरोक्तानुसार।

संभागीय कार्यपालन यंत्री  
नगरीय प्रशासन एवं विकास  
जबलपुर संभाग जबलपुर  
जबलपुर, दिनांक : 17/09/25

पृ. क्रमांक/या.प्र./2025/3635

प्रतिलिपि :-

- मुख्य नगर पालिका अधिकारी, नगर पालिका परिषद बालाघाट की ओर संदर्भित पत्र के तारतम्य में सूचनार्थ।
- आरवी एसोसियेटेड्स आर्किटेक्ट इंजीनियरिंग प्रा.लि. जबलपुर की ओर सूचनार्थ।

संभागीय कार्यपालन यंत्री  
नगरीय प्रशासन एवं विकास  
जबलपुर संभाग जबलपुर



